

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 226**

**(IB)-420(ND)/2017**

**IA-4192/2023, IA-3795/2023, IA -3882/2023**

**CA-725/2019, IA-565/2024**

**IN THE MATTER OF:**

**M/s. Regal Metal & Ferro Alloys**

...

**Appellant/Petitioner**

**Versus**

**M/s. Sandeep Axles Pvt. Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 30.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant** : Adv. Aparajita Singhin IA-565/2024

**For the Respondent** :

**For the Liq.** : Adv. Kushal Bansal

**For the Canara Bank** : PBA Srinivasan in CA725/2019

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

As the judicial work in the Principal Bench has been ordered to be suspended for half day i.e. in the afternoon, the hearing in captioned matter is deferred to 12.06.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**